

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 602  
IB-394/ND/2023

**IN THE MATTER OF:**

**M/s. Bonton Cables (India) Pvt. Ltd.**

...PETITIONER

**Vs**

**M/s. Nutech Contracts Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 06.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :Ms. Anjali Sharma and Mr.**  
**Deepak, Advs.**

**ORDER**

Ld. Counsel for the Operational Creditor is present. None appeared on behalf of the Corporate Debtor at the time of hearing of the matter. In the interest of justice, list the matter on **21.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**